

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

29

C.S.P. No. 781/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Multichem Specialities Pvt.Ltd.

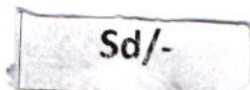
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Maheek Daryr	Practicing Company Secretary	

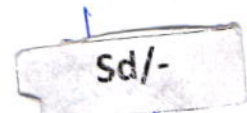
ORDER

CSP No. 781/230-232/NCLT/MB/MAH/2017

The Company Petition is **allowed**, vide separate order.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)